

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 8th April, 2022

No.HC.VII-02/2013/ 2570 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Lobsang Wangdi Babu, a newly appointed Officer in Grade-III of the Arunachal Pradesh Judicial Service, against the vacant post of Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, in his grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge of the said post.

By Order,
Sd/- Roman Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-02/2013/ 2571 - 2581 /A.

Dated 08.04.2022

Copy to:-

1. The Commissioner/Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar.
He/She is requested to place the services of Shri Lobsang Wangdi Babu at the disposal of the Gauhati High Court with effect from the date of joining in the Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
2. The Accountant General (Audit), Arunachal Pradesh, Itanagar.
3. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun. He is requested to inform the Officer accordingly.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge, East Siang District/ Papumpare District/Lohit District/Lower Subansiri District /West Siang District/West Kameng District/Tirap District.
6. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
7. The Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.

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8. Shri Lobsang Wangdi Bapu, newly appointed Officer in Grade-III of the Arunachal Pradesh Judicial Service.
9. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
10. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
12. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI